

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 262 of 96

Present : Hon'ble Mr.M.S.Mukherjee, Administrative Member

Hon'ble Mr.P.Dutta, Judicial Member

ALOK KR. CHOWDHURY

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.Chatterjee, counsel

For the respondents: Mr.M.S.Banerjee, counsel

Heard on : 16.4.96

Order on : 16.4.96

O R D E R

M.S.Mukherjee, A.M.

Mr.B.Chatterjee, counsel appearing for the applicant as a senior advocate submits that proper steps has not been taken for relaxation of his leave and he therefore wants to withdraw the application. Reply is filed on behalf of the respondents today. We have considered the matter. The applicant is given liberty to withdraw the application. No order for cost is passed.

Paritosh Mitra

MEMBER (J)

Paritosh Mitra

MEMBER (A)